

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 940 of 2018 in
DFR No. 1601 of 2018

Dated: 28th August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Power Company of Karnataka Ltd. & Ors. Appellant(s)
Versus
Southern Regional Load Despatch Center & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Darpan K.M.

Counsel for the Respondent(s) : ---

ORDER

Issue notice to the Respondents returnable on 26.09.2018. Dasti, in addition, is also permitted.

List the matter on **26.09.2018**.

(S.D. Dubey)
Technical Member
vt/vg

(Justice N.K. Patil)
Judicial Member